



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05<sup>th</sup> Sep, 2022

### NOTICE

Please take notice that the following matters adjourned in the Court-IV. The next date of Hearing is indicated below:-

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 2157 of 2022  (PH)	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.	02.09.2022	12.09.2022
2.	Comp. App. (AT) (Ins) No. 767 of 2022  (PH)	Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. Vs. Aggarsain Spinners Ltd. & Anr.  <b>With</b>	17.08.2022	13.09.2022
3.	Comp. App. (AT) (Ins) No. 817 of 2022 & I.A. No. 2260 of 2022  (PH)	Sumat Kumar Gupta Vs. Aggarsain Spinners Ltd. & Anr.	17.08.2022	13.09.2022
4.	Comp. App. (AT) (Ins) No. 353 of 2019  (PH)	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	16.08.2022	14.09.2022

<b>5.</b>	Comp. App. (AT) (Ins) No. 37 of 2021 <b>(PH)</b>	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	12.08.2022	20.09.2022
<b>6.</b>	Comp. App. (AT) (Ins) No. 477 of 2020 <b>(PH)</b>	Rahul Kumawat Vs. Bank of India & Anr.	01.08.2022	15.09.2022

By order of Hon'ble Chairperson

-Sd/-

Registrar